

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/21/231/2019 &  
MA/21/200/2019**

**Dated: 07.03.2019**

Between:

1. D. Praveen Kumar,  
S/o. D. Venkateshwarlu,  
Aged about 41 years,  
Occ: Sub Divisional Engineer,  
O/o. General Manager South Data Centre,  
OU Telephone Exchange, OU Campus,  
Tarnaka, Hyderabad 500 017.
2. N.V.N. Rathod,  
S/o. Kishya, aged about 44 years,  
Occ: Sub Divisional Engineer,  
Patancheru Telephone Exchange,  
Patancheru, Sanga Reddy District.

## í Applicants

A N D

1. Union of India rep. by  
Secretary,  
Dept. of Telecommunications,  
20 Ashoka Road,  
New Delhi - 1.
2. The Bharat Sanchar Nigam Limited  
Rep. by its Chairman cum Managing Director,  
BSNL Corporate Office,  
Barakumba Road, Statesman House,  
New Delhi - 1.
3. The Director (HR),  
BSNL Board, BSNL Corporate Office,  
Haris Chandra Mathur Lane,  
Janpath, New Delhi.
4. The General Manager (Recruitment),  
BSNL Corporate Office,  
Haris Chandra Mathur Lane,  
Janpath, New Delhi.
5. The Principal General Manager (Pers),  
BSNL Corporate Office,  
Haris Chandra Mathur Lane,  
Janpath, New Delhi.

6. The Chief General Manager,  
Telangana Telecom Circle (BSNL),  
Door Sanchar Bhavan,  
Nampally Station Road,  
Abids, Hyderabad - 500 001.

7. The Chief General Manager,  
Information Technology Project Circle,  
MIDC, Chinchwad,  
Pune - 411 019.

.... Respondents

Counsel for the Applicant : Dr. A. Raghu Kumar

Counsel for the Respondents : Mr. M.C. Jacob, SC for BSNL  
Mrs. K. Rajitha, Sr. CGSC

CORAM:

***Hon'ble Mr. Justice R. Kantha Rao, Member (J)***  
***Hon'ble Mrs. Naini Jayaseelan, Member (A)***

***ORAL ORDER***

[Per Hon'ble Mr. Justice R. Kantha Rao, Member (J)]

Heard Dr. A. Raghu Kumar, learned counsel appearing for the applicants and Shri M.C. Jacob, learned Standing Counsel appearing for BSNL respondents.

2. MA/21/200/2019 filed for joining together is allowed.

3. A Limited Departmental Competitive Examination is proposed to be held for the post of Sub Divisional Engineer in BSNL. The applicants are Direct Recruit Junior Telecom Officers and they applied for the said examination pursuant to the Notification dated 11.12.2018. Several Circular instructions have been issued by the BSNL Corporate Office directing the department to impart training to SC/ST candidates before the conduct of the

said examination. Several representations were made by the Unions and also individual officers stating that training for short duration will be of no use and it should be imparted for considerable length of time. Those representations are pending with the respondents. But the respondents have not taken any decision on the representations. However, according to the learned Standing Counsel appearing for BSNL, the department has taken a decision to impart training for three days. The O.A. is filed praying for the relief of issuing appropriate direction to the respondents to impart training for considerable duration and also to postpone the proposed Limited Departmental Competitive Examination which is going to be conducted on 17.03.2019.

4. Since the proposed examination is being conducted at All India level and only two officers are before us in the O.A., we do not think any order can be passed by the Tribunal postponing the examination. Therefore, we direct the respondents to consider the representations submitted by the applicants dated 01.03.2019 and take appropriate decision in respect of imparting training to the SC/ST candidates, before the date of the proposed examination and pass suitable orders.

5. With the above direction, the O.A. is disposed of at the stage of admission. There shall be no order as to costs.

*(NAINI JAYASEELAN)*  
**MEMBER (A)**

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*(JUSTICE R. KANTHA RAO)*  
**MEMBER (J)**